

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066.

Dated: 31.03.2023

ORDER NO. 70 of 2023

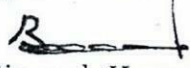
Hon'ble President is pleased to partially modify the roster order no. 48 of 2023 for CESTAT, Mumbai from 17.04.2023 to 21.04.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.04.2023 to 20.04.2023	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. P. A. Augustian, Hon'ble Member (Judicial)	E/173/2011 M/s. JCB India Ltd. vs. C.C.E. Pune - I Alongwith E/791-793/2012, E/2968 & 1161/2011 (pertaining to Chandigarh Bench) ST/386/2012 Cox & Kings Ltd. vs. C.S.T., Mumbai ST/88483/2014 M/s. Arcelor Mittal Projects India Ltd. vs. C.S.T., Mumbai
On 21.04.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial)	Single Member matters

Note:

1. No adjournment request will be entertained.
2. Paper book and synopsis will be filed latest by 06.04.2023.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.03.2023

ORDER NO. 71 of 2023


Hon'ble President is pleased to partially modify the roster order no. 55 of 2023 for **CESTAT, Hyderabad** from **05.04.2023** to **28.04.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.04.2023 to 28.04.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
On 03.04.2023	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar